

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARKCOM TELECOMMUNICATIONS PRIVATE LIMITED Date of Commencement of Liquidation: 29-08-2024; List of Stakeholders as on Date: 31-10-2024; Name of IP: PRAMOD KUMAR DOKANIA; Process Number: 1; Last 5 digitof registration number: 13062

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1783565	0		0	0	1783565	NA
2	Liquidation costs incurred till date	1	154865	1	154865	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	2	7100285	2	4559285	0	0	2541000	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	7	1668352	6	1641352	0	0	27000	Annexure 6
7	Operational creditors (Government Dues)	2	11384195	1	1436528	0	2180869	7766798	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	33623643	3	18762833	0	14808281	52529	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		16	55714905	13	26554863	0	16989150	12170892	